

GOVERNMENT OF INDIA  
MINISTRY OF PANCHAYATI RAJ

**LOK SABHA**  
**UNSTARRED QUESTION NO - 1681**  
ANSWER ON-02.07.2019

**ELECTIONS OF PANCHAYATS**

1681. SHRI PINAKI MISHRA:

Will the Minister of PANCHAYATI RAJ be pleased to state:

(a) whether it is a fact that elections could not be held due to various reasons in many Panchayats;

(b) if so, the details thereof along with a list of Panchayats where elections could not be held during the last three years; and

(c) the time by which the Ministry proposes to complete the election process in all those Panchayats where elections are long overdue?

**ANSWER**

THE MINISTER OF PANCHAYATI RAJ

(SHRI NARENDRA SINGH TOMAR)

(a) to (c) 'Panchayat' being 'Local Bodies' is a State subject under the Constitution of India. Under Part IX of the Constitution of India the Panchayats' creation and holding election through their respective Panchayati Raj Acts is incumbent on the States. Article 243K of the Constitution of India empowers the State Legislatures to make laws regarding Panchayati Raj elections. Accordingly, Panchayat Raj elections are to be conducted every five years, under the overall superintendence, direction and control of the State Election Commission.. Normally the Panchayati Raj elections are held as per schedule in all Part IX States except in the cases of pendency of court cases, delimitation etc. The details of States/Union Territory where Panchayat Elections are due are given at **Annexure**.

\*\*\*\*\*

## Annexure

Annexure referred to in reply to parts (a) to (c) of the Lok Sabha Unstarred Question No. 1681 answer on 02.07.2019 regarding 'Elections of Panchayats'

### **Statement showing States/ Union Territory where Panchayat Elections are not held due to various reasons:**

Sl. No.	Name of State/ Union Territory	Type of Panchayat	Number of Panchayats*	Year and month when election held last	Year and month when next elections due
1	Andhra Pradesh	Gram Panchayat	13065	August, 2013	August, 2018
		Intermediate Panchayat	660	April, 2014	April, 2019
		District Panchayat	13	April, 2014	April, 2019
2	Arunachal Pradesh	Gram Panchayat	1785	May, 2013	May, 2018
		Intermediate Panchayat	177		
		District Panchayat	23		
3	Puducherry	Gram Panchayat	98	July, 2006	July, 2011
		Intermediate Panchayat	10		
		District Panchayat	-		
4	Tamil Nadu	Gram Panchayat	12523	October, 2011	October, 2016
		Intermediate Panchayat	385		
		District Panchayat	31		

\*Source : Local Government Directory as on 27/6/2019